

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2196
ANSWERED ON MONDAY, DECEMBER 09, 2024
AGRAHAYANA 18, 1946 (Saka)**

**Current status of CDMS and DMS Project
QUESTION**

2196. SHRI GAURAV GOGOI:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) the current status of the Corporate Data Management System (CDMS) and Document Management System (DMS) projects including the specific milestones achieved and timelines for completion;**
- (b) the measures being taken to ensure data security and privacy in the context of these systems;**
- (c) whether the Government has undertaken any consultations with the relevant industry stakeholders such as regulators, investors, and the general public, and sought their feedback on CDMS and DMS**
- (d) if so, the details thereof and if not, the reasons therefor; and**
- (e) whether the Government has any plan for ensuring easy access to the data and insights generated by the CDMS and DMS for various stakeholders including regulators, investors, and the public and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; MINISTER OF
STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

(SHRI HARSH MALHOTRA)

(a): Corporate Data Management (CDM) was launched in 2015-16 as a Central Sector Scheme with the objective of disseminating shareable information for public access, sharing of privileged information to regulatory bodies and to enhance the Ministry's in-house capabilities for corporate data mining. The Ministry of Corporate Affairs does not have a scheme named the Document Management System.

(b) Robust security measures are in place to protect data from unauthorized access which include strong encryption, strict access controls, comprehensive logging and regular security audits, etc.

(c), (d) & (e): Consultations are undertaken regularly with various stakeholders including regulatory departments and enforcement agencies for provisioning of structured corporate data enabling generation of statistical and economic analytics and insights into various aspects such as shareholding, significant beneficiaries, related parties, audit finding, consolidated financials, etc. The data access has been provided through data portals, API & dashboard and the stakeholders have acknowledged its utility. Data is also disseminated through Open Government Data (OGD) platform through API in which the corporate registry details are made available.
